

MR SPEAKER: Now, the House stands adjourned for Lunch and will re-assemble at fifteen minutes past fourteen of the clock

13.17 hrs.

*The Lok Sabha then adjourned for Lunch till fifteen minutes past Fourteen of the Clock*

*The Lok Sabha re-assembled after Lunch at twenty-two minutes past Fourteen of the Clock*

[SHRI JASWANT SINGH *in the Chair*]

ELECTIONS TO COMMITTEES  
*CONTD*

(iii) **Committee on Estimates**

[*English*]

SHRI HANNAN MOLLAH (Uluberia) I beg to move

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 31 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member of the Committee on Estimates for the unexpired portion of the term of the Committee *vice* Shri K C Tyagi resigned from the Committee "

MR CHAIRMAN The question is

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the committee on Estimates for the unexpired portion of the term of the Committee *vice* Shri K C Tyagi re-

signed from the Committee "

*The motion was adopted*

(iv) **Committee on Public Undertakings**

SHRI BASUDEB ACHARIA (Bankura) I beg to move

"That the members of this House do proceed to elect in the manner required by sub rule (3) of Rule 245 read with sub-rule (i) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, two members from among themselves to serve as members of the Committee on Public Undertakings for the unexpired portion of the term of the Committee *vice* Sarvashri Daulat Ram Saran and Hukumdeo Narayan Yadav ceased to be members of the Committee on their appointment as Ministers "

MR CHAIRMAN The question is

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 312 B of the Rules of Procedure and Conduct of Business in Lok Sabha, two members from among themselves to serve as members of the Committee on Public Undertakings for the unexpired portion of the term of the Committee *vice* Sarvashri Daulat Ram Saran and Hukumdeo Narayan Yadav ceased to be members of the Committee on their appointment as Ministers "

*The motion was adopted*

(v) **Committee on Public Accounts**

SHRI SONTOSH MOHAN DEV (Tripura West) I beg to move

"That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 309 of the Rules of